

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 5148  
TO BE ANSWERED ON 27<sup>TH</sup> MARCH, 2018

RELEASE OF FUNDS TO RAJASTHAN UNDER NFSA

5148. SHRI ARJUN LAL MEENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state the time by which the Government is likely to release the central share funds to Rajasthan under National Food Security Act (NFSA) along with the details thereof?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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Based on examination of proposal received from the Government of Rajasthan, an amount of Rs.343.38 crore has been released to the State Government as Central assistance for meeting expenditure on intra-State movement & handling of foodgrains and fair price shop dealers' margin, for the period upto September, 2016. On subsequent proposals, certain clarifications have been sought from the State Government.

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